not been able to give adequate time to the fact that the Communist Party of India's card holding members, without academic qualifications, have gone there. In view of that, will he take care to see that such a Chancellor is appointed to maintains the academic independence of Jawaharlal Nehru University and sees that this attempted take over of Jawaharlal Nehru University by the CPI is frustrated?

SHRI B. SHANKARANAND: I can only say it is a suggestion for action.

PROF. K. K. TEWARY: I do not know if the hon. Minister is aware that this premier University of India has been ailing for quite some time. As suggested by Mr. Swamy, not only the CPI people but a large number of CPM card holders are also smuggling themselves into the campus and in matters of appointment of University teachers, in matters of admission, in matters of scholarships—in all these things—only persons owing allegiance to CPI or CPM are admitted into different courses and scholarships are granted only on that basis. Will the Minister agree to order a probe into the working of Jawaharlal Nehru University?

SHRI B. SHANKARANAND: I thank the hon. Member for this information and I can only say, again, that it is a suggestion for action.

SHRI NIREN GHOSH: I would like to know from the hon. Minister...

(*Interruptions*) ..

MR. SPEAKER: Not allowed; I have not allowed you.

(*Interruptions*) ....

MR. SPEAKER: Your question has answered. He has taken note. (*Interruptions*). Nothing more. Why do you persist? It is not allowed.

SHRI NIREN GHOSH: It is said that on account of difference of opinion in the Executive Council, they took a long time to make a recommendation, and a premier University had to get along with the post of Chancellor remaining vacant for more than one year. In this connection, may I know in how many Universities of India the posts of Chancellor and Vice Chancellor are lying vacant?

MR. SPEAKER: Not allowed.

PROF. MADHU DANDAVATE: The hon. Minister, in his statement, has already said that on October 6, 1979, actually, the resignation was accepted and he said that it took some time for the Executive Council to recommend a panel. I want to know how it is that this delay was caused. I do not want to induct any politics but the fact is that there was an agitation in Jawaharlal Nehru University on a number of academic issues and relative issues. In spite of that, when the Chancellor was not there, why it is that the Executive Council took so much time and, after they recommended a panel, why is Government sitting tight over the panel and not taking a final decision to choose one of the three or to reject all the three?

SHRI B. SHANKARANAND: I need not repeat that we have not taken any undue time over it and we have not delayed it. This Executive Council, which is the authority of an autonomous University, took some time in drawing up a panel of names. But since the names have now been received. we will take necessary action.

WRITTEN ANSWERS TO QUESTIONS

Fishing Harbour at Niragarh, Orissa

*414. SHRI LAKSHMAN MALLICK: Will the Minister of AGRICULTURE be pleased to state:

(a) the date on which the decision on the setting up of a fishing harbour at Niragarh near Astrang in Orissa

was taken by the Central Government; and

(b) the reasons for not starting the construction of the proposed fishing harbour so far;

(c) when the construction work is likely to start and when it is likely to be completed; and

(d) the total amount likely to be incurred on the project?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) A project report for setting up a fishing harbour at Nuagar near Astrang in Orissa has been prepared and appraised.

(b) In August, 1978, Government decided that further sanctions for any new fishing harbour projects will be considered after an evaluation of the already completed harbours was carried out. The planning Commission has completed the evaluation study in June, 1980 and their report is expected shortly.

(c) The construction is likely to be completed within three years from the date of sanction of the project.

(d) Investment decision will be taken in the light of recommendations to be made in the above said report.

हिन्दी टलीप्रिंटर का विकास

*415. श्री कृष्ण चन्द्र पांडे : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दी टेलीप्रिंटर के विकास का कार्य राजभाषा विभाग से ले लिया गया है ;

(ख) यदि हां, तो उसके क्या कारण हैं ;

(ग) सम्पूर्ण और दोष रहित हिन्दी टेलीप्रिंटर का विकास करने के लिय गठित समिति में नियुक्त किये गये विशेषज्ञों के नाम क्या हैं ;

(घ) समिति के सदस्य के चयन के लिए क्या मानदण्ड अपनाया गया है ; और

(ङ) क्या सरकार को स्थायी और सम्पूर्ण की-बोर्ड वाले टेलीप्रिंटर का विकास करने के बारे में कोई सुझाव भी प्राप्त हुए हैं ?

संचार मंत्री (श्री सी० एम० स्टीफन) : (क) जी नहीं । हिन्दी टेलीप्रिंटरों के विकास का काम, हमेशा से संचार मंत्रालय के नियंत्रण में काम कर रहे सार्वजनिक क्षेत्र के उपक्रम, हिन्दुस्तान टेलीप्रिंटर्स लिमिटेड द्वारा ही होता रहा है ;

(ख) सवाल पैदा नही होता।

(ग) हिन्दी टेलीप्रिंटर के लिए कुंजी पटल (की-बोर्ड) को अन्तिम रूप देने के बाद, ऐसी किसी समिति का गठन नही किया गया है जिसे सम्पूर्ण और दोषरहित हिन्दी टेलीप्रिंटर का विकास कार्य सोपा गया हो ;

(घ) सवाल पैदा नही होता ।

(ङ) देवनागरी (हिन्दी) टेलीप्रिंटर के मौजूदा कुजी पटल में सुधार के सुझाव—विशषकर समाचार एजेन्सियों—से समय समय पर मिलते रहे हैं। तकनीकी व आर्थिक दृष्टि से संतोषजनक हल निकालने के लिए हिन्दुस्तान टेलीप्रिंटर्स लिमिटेड इन सुझावो का गहराई के साथ अध्ययन कर रहा है।

टैंकरों के जरिए पानी की सप्लाई

*416. श्री वृद्धि चन्द्र जैन : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के विभिन्न राज्यों में, राज्य-वार और जिलावार, अकाल और पानी की कमी से प्रभावित ऐसे कितने गांव हैं जहां टैंकरों द्वारा पानी सप्लाई किया जाता है ;

(ख) क्या केन्द्रीय सरकार को पता है कि अन्य गांवों की तुलना में उपरोक्त गांवों मे पानी की कमी की समस्या अधिक गम्भीर है; और

(ग) यदि हां, तो क्या उपरोक्त गावों में पेय जल की सप्लाई के काम को प्राथमिकता देने के लिए राज्य सरकारों को अनुदेश जारी करने का विचार है और क्या उन गांवों में पेय जल की व्यवस्था करने के लिए अलग से धनराशि आवंटित करके राज्य सरकार को वित्तीय सहायता दी जायेगी ताकि तीन वर्षों की अवधि के भीतर उन गांवो में पेय जल की व्यवस्था हेतु स्थायी समाधान निकाला जा सके ?

निर्माण और आवास मंत्री (श्री पी० सी० सेठी): (क) 1980-81 के दौरान, आन्ध्र प्रदेश, बिहार, गुजरात, हिमाचल प्रदेश, मध्य प्रदेश, उड़ीसा, राजस्थान और उत्तर प्रदेश राज्य सूखे से प्रभावित थे। उन ग्रामों के बारे में उपलब्ध सूचना संलग्न विवरण में दी गई है जहां इन राज्यों में पानी टैंकरों के जरिये सप्लाई किया जाता है ।

(ख) और (ग). केन्द्रीय सरकार इस बात को जनाती है कि उन समस्याग्रस्त ग्रामों को सहायता देने में अग्रता दी जानी चाहिये जहां स्थिति बहुत